

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.419
IA/3957/ND/2023IA/4197/ND/2022 IA/5225/ND/2022
IA/6538/ND/2023 in IB/67/ND/2022

IN THE MATTER OF:

Yadubir Singh Sajwan	...	Applicant
Versus		
Som Resorts Private Limited	...	Respondent

Under Section 7 of (IBC), 2016

Order delivered on 08.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Ms. Udita Singh, Adv., for Resolution Applicant
For the RP	: Mr. Sandeep Bajaj, Mr. Mayank Biyani, for Mr. Rabindra Kumar Mintri, for Resolution Professional
For the UPAVP	: Adv. Ritesh Agrawal, Adv. Priyanshi Sharma for UPAVP
For the Ex-Directors	: Mr. Arjun Mahajan, Mr. Davesh Bhatia, Mr. Raghuvendra N. Budholia for the Ex-Directors

HYBRID HEARING (PHYSICAL & VC)

ORDER

List the matter on **12.06.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)